

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal(C) No. 5383/2015

RAJENDRA PRASAD MISHRA & ORS.

Petitioners

VERSUS

BRIJENDRA. & ORS.

Respondents

IA No. 3749/2020 - APPLICATION FOR SUBSTITUTION
IA No. 3751/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 3752/2020 - EXEMPTION FROM FILING O.T.)

Date : 25-02-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.S. BOPANNA
[IN CHAMBER]

For Petitioner(s) Mr. Vaibhav Mishra, Adv.
Mr. M. P. Shorawala, AOR

For Respondent(s) Mr. Yash Pal Dhingra, AOR
Mr. Jinendra Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

The I.A. No. 3749 of 2020 filed for substitution of the legal representatives of the deceased Respondent No. 4 is allowed.

The Respondent Nos. 2 and 3 were already on record and are treated as the legal representatives of Respondent No. 4.

Appropriate endorsement be made in the cause title within two weeks.

If the papers are in order, the matter may be listed before the Court.

(MANISH ISSRANI)
COURT MASTER(SH)

(RENU BALA GAMBHIR)
COURT MASTER(NSH)